

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 5749
TO BE ANSWERED ON 06.04.2022**

LAYING OF PIT LINES

**†5749. SHRI SUDHAKAR TUKARAM SHRANGARE:
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the General Manager Central Railway has forwarded proposals to lay pit lines at Latur Railway Station on 03 December, 2019 and at Phaltan railway station;**
- (b) if so, the details of the railway stations wherein request to lay pit lines were made in these proposals;**
- (c) whether the Government is likely to sanction these proposals to lay pit lines in both these stations in view of urgent need;**
- (d) if not, the reasons therefor;**
- (e) whether the Government has not sanctioned similar proposals for construction of pit lines and if so, the reasons therefor;**
- (f) whether the public representatives have also submitted requests in this regard; and**
- (g) if so, the decision taken so far thereon?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (d): Central Railway had proposed a work of “Latur-Proposal for development of Coaching Terminal at Latur Station” against Umbrella Work of 2019-20. The proposal included the provision of one washing-cum-pit line at Latur. The proposal has been examined. However, keeping in view the operational requirements, the proposal has not been taken forward.

(e): Pit Line facilities are planned and sanctioned as per operational requirement of Indian Railways (IR).

(f): Yes, Sir.

(g): Public Representatives were informed that Pit Line facilities are planned and sanctioned as per operational requirement of IR.